

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NOS. 9351, 9686 & 9889
OF 2015
WITH PRAYER FOR INTERIM RELIEF

UNION OF INDIA & ORS.

...PETITIONERS

VERSUS

S.M.HASEEB & ORS.

...RESPONDENT

OFFICE REPORT

The matters above mentioned were listed before the Court of Registrar on 30.03.2017, (Copy of Record of Proceeding dated 30.03.2017 is enclosed).

Service Position is as under:

SLP(C) No. 9351 of 2015:

There are 9 respondents. Mr. Krishna Kant Dubey, Advocate who appears on behalf of Respondent Nos. 1 & 2 before Registrar Court on 26.02.2016 has not filed Vakalatnama and Memo of Appearance and Counter Affidavit so far.

Accordingly, fresh show cause notice was not issued to Respondent Nos 2 to 4 and 9 on the fresh addresses on 10.04.2017.

As per Track Report Service Position are as follows:

Respondent No.	Postal Remarks
2	"Door Locked". Item delivered at New Delhi G.P.O.
3	Item Delivered at Allahabad, Civil Lines, but no one has entered appearance so far.
4	Item Delivered at "Sobedar Ganj"
9	Item Delivered at New Delhi G.P.O.

None appears despite due service on Respondent Nos.1, 5 to 8.

Service is not complete.

SLP(C) No. 9686 of 2015:

There are 16 respondents. Mr. Kiran Kumar Advocate has not filed Counter Affidavit on behalf of Respondent No. 1 and opportunity has been declined.

Accordingly, fresh show cause notice was issued to R. Nos. 5 to 8, 12 to 14 and 16 on 10.04.2017 on fresh addresses filed by the Counsel for the Petitioner.

As per Track Report, Service Position are as follows:

Respondent No.	Postal Remarks
5	Item Delivered at New Delhi G.P.O.
6	Item Delivered at "Barra" but no one has entered appearance so far.
7	Item Delivered at "Barra" but no one has entered appearance so far.
8	Item Delivered at "Barra" but no one has entered appearance so far.
12	"Door Locked"
13	Item Delivered at New Delhi G.P.O.
14	Item Delivered at "Barra" but no one has entered appearance so far.
16	Item bagged to CRC Delhi.

None appears despite due service on Respondent Nos. 2 to 4, 9 to 11 and 15.

Service is complete.

SLP(C) No. 9889 of 2015:

There are 16 respondents. Mr. Kiran Kumar Advocate has not filed Counter Affidavit on behalf of Respondent No. 1 and opportunity has been declined.

It is submitted that Counsel for the Petitioner has filed wrong particulars with different name from the memo of parties. Hence, notice could not be issued to all Respondent Nos. 2, 4, 6, 10 to 14 and he is informed vide Registry's letter dated 11.04.2017.

It is submitted that Counsel for the Petitioner has not filed I.A for substitution in Respect of Respondent No. 10.

None appears despite due service on Respondent Nos. 3, 5, 7 to 9, 15 & 16.

Service is not complete.

The matter above mentioned are listed before the Court of Registrar with this office report.

Dated this 26th day of April, 2017.

ASSISTANT REGISTRAR

Copy to:

Mr. S.N. Terdal, Advocate.

Mr. Kiran Kumar Advocate

Mr. Krishna Kant Dubey, Advocate

ASSISTANT REGISTRAR